

HIGH COURT OF CHHATTISGARH : BILASPUR

NOTIFICATION


No.15708/ SCDSA/ 2025

Bilaspur, Dated : 07th August, 2025

In exercise of powers conferred under Section 16 of the Advocates Act, 1961, read with Rule 7 of the High Court of Chhattisgarh (Designation of Senior Advocates) Rules, 2018 and in pursuance of the Judgment and Order dated 12/10/2017 of the Hon'ble Supreme Court of India in Writ Petition (Civil) No. 454 of 2015 (Ms. Indira Jaising Vs. Supreme Court of India through Secretary General and Ors.), the High Court of Chhattisgarh in its Full Court approval dated 07/08/2025 has resolved to designate the following Advocates as **Senior Advocates** with immediate effect: :-

S.No.	Name of the Advocate
1	Shri Ashok Kumar Varma
2	Shri Manoj Vishwanath Paranjpe
3	Shri Sunil Otwani

BY ORDER OF HON'BLE HIGH COURT


(Maneesh Kumar Thakur)
Registrar General
DS

Endt.No.15709/ SCDSA/ 2025

Bilaspur, Dated :07th August, 2025

Copy forwarded to :-

1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

5. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
12. Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
13. Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mr. Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Mr. Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Mr. Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to the Advocate General, High Court of Chhattisgarh, Bilaspur, for information.
18. Private Secretary to the Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
19. The Secretary General, Supreme Court of India, New Delhi.
20. The Registrar Generals of all High Courts.
21. The Secretary, Bar Council of India, New Delhi.
22. Steno to the Registrar (Vigilance/ I&E/ Judicial/ S&A Cell/ Computerization) High Court of Chhattisgarh, Bilaspur, for necessary information.
23. The Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
24. The Principal District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/Rajnandgaon/Dakshin Bastar at Dantewara/ Janjgir-Champa/ Dhamtari/Korba/ Mahasamund/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker)/ Korea (Baikunthpur)/ Jashpur/ Balod/ Bemetara/Kondagaon/Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Balrampur at Ramanujganj for information.

25. The Principal Judge/Judge, Family Court Bemetara/ Bilaspur/ Korba/Raipur/ Raigarh/ Durg/Rajnandgaon/ Dhamtari/Mahasamund/Jashpur/Kanker/Bastar at Jagdalpur/ Janjgir-Champa/Kabirdham (Kawardha)/ Surguja at Ambikapur/ Korea (Manendragarh)/ Surajpur/Baloda Bazar/ for information.
26. The Registrar (M) (CSJA / S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
27. The Joint Registrar ((Judicial/Adm.), High Court of Chhattisgarh, Bilaspur for information.
28. The Additional Registrar (Judicial/D.E.&E/HCLSC/Adm.), High Court of Chhattisgarh, Bilaspur for information.
29. The Chhattisgarh State Bar Council, Bilaspur for necessary information and circulation amongst all the Bar Association of the Chhattisgarh State.
30. The High Court Bar Association, Bilaspur for necessary information .
31. The Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
32. The President, Chhattisgarh State Industrial Court, Near Ghadi Chowk, Raipur with a request to circulate all the Presiding Officers of the Labour Courts.
33. Commercial Court, Sector-19, Kotara Bhantha, Nava Raipur, C.G. 492101.
34. Library, High Court of Chhattisgarh, Bilaspur for information.
35. The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur, C.G. for necessary information.
36. Shri Ashok Kumar Varma, Civil Lines, Near Nehru Chowk, Bilaspur (C.G.).
37. Shri Manoj Vishwanath Paranjpe, Sadguru Villa, Rama Valley, in front of Shri Ram Temple, High Court Road, Bilaspur, Chhattisgarh.
38. Shri Sunil Otwani, Bhartiya Nagar, Near Ayappa Mandir, Bilaspur, Chhattisgarh.
39. Notice Board of the High Court of Chhattisgarh, Bilaspur.

Sd/-
(Maneesh Kumar Thakur)
Registrar General